

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

IA No. 91 of 2013 in DFR 489 of 2013

Dated : 13th March, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr.V.J. Talwar, Technical Member**

Wardha Power Company Ltd.

...Appellant (s)

Versus

Maharashtra Electricity Regulatory Commission & Ors.

...Respondent (s)

Counsel for the Appellant(s): Mr. Anand K. Ganesan

ORDER

**IA No. 91 of 2013
*(Appl. for condonation of delay)***

Issue notice. Mr. Buddy A. Ranganadhan takes notice on behalf of Respondent No.1. Notice to be issued to the other Respondents returnable on 21.03.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **21.03.2013.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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